

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SINGLE PRINCIPAL BENCH

ITEM No. 06
TA (Co. Act.)-08(PB)/2024

IN THE MATTER OF:

Vedika Credit Capital Ltd.	...	Petitioner/Applicant
Vs.		
Shriram Power & Steel Private Limited	...	Respondent

Order Rule 16(d) of the National Company Law Tribunal, 2016.

Order delivered on 14.06.2027

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. K Gaurav Kumar, Adv.
For the Respondent :

ORDER

Ld. Counsel for the applicant appeared through VC.

Ld. Sr. Counsel Mr. Sudhir Mehta for Respondent No. 1 also appeared through VC and sought time to file a detailed reply on the factual issues.

Await service of notice to other respondents.

List the matter **on 26.07.2024.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT